

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-445/ND/2017

In the matter of :
PK Industries (P) Limited

..PETITIONER

SECTION :
Under Section 10 of IBC Code, 2016

Order delivered on 08.2.2018

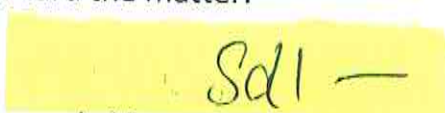
Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner	/applicant	:	Mr. Navin Arora, Advocate
			Mr. Meetu Singh, Advocate
			Mr. Naresh Aggarwal, Co. Rep.
For the Respondent/Corporate Debtor	:	:	
For the Intervener		:	

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
08.2.2018